GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA
UNSTARRED QUESTION NO. 111
ANSWERED ON 18.07.2022

BRAHMAPUTRA RIVER FLOODING AND EROSION

111. SMT. PHULO DEVI NETAM

Will the Minister of JAL SHAKTI be pleased to state:-

(a) whether Government's long-term measures have taken into account the increase in floods expected by the Brahmaputra river according to the new IPCC report released on February 28, 2022;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the total amount of land eroded by the Brahmaputra river year-on year since 2017; and

(d) the number of villages and people living within the Brahmaputra river flood-prone areas, year-wise since 2017?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU**)**

(a) & (b) As per constitutional provisions, the subject of flood management, including erosion control, falls within the purview of the States. The flood management and anti-erosion schemes are planned, investigated and implemented by the State Governments with own resources as per priority within the State. The Union Government only renders assistance to States which is technical, advisory, catalytic and promotional in nature. The major portion of the basin of Brahmaputra and its tributary lies in the State of Assam. As per information provided by Government of Assam, the Water Resources Department has not taken any action on the report of the Intergovernmental Panel on Climate Change (IPCC) released on February, 28, 2022. However, the Department has been implementing flood and river bank erosion management schemes as per the recommendation of the Rashtriya Barh Ayog (RBA) and has been able to provide reasonable protection to more than 50% of the flood prone area of 31.50 lakh hectare though construction of embankment systems and erosion protection works since 1954. The Department has also taken up non-structural measures like flood early warning system to reduce the flood hazard in the downstream areas.

(c) & (d) As per data provided by Government of Assam, the details of land eroded and families affected in 28 districts from 2000 to 2020 due to erosion by Brahmaputra and its tributary rivers in the State are mentioned below:

Eroded Land	No. of Affected Family
52,425.77 Ha	65,799

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